



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 04.03.2024

NOTICE

Please take notice that the following matters listed in the Court – IV on 5th March, 2024 will not be taken up. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 27 of 2022 & I.A. No. 90 of 2022 (PH)	MSTC Ltd. Vs. Crest Steel & Power Ltd. & Ors. With	Pallavi Pratap	Aakarshan Sahay Daman Singh
2.	Comp. App. (AT) (Ins) No. 913 of 2021 & I.A. No. 2458 of 2021 (PH)	MSTC Ltd. Vs. Crest Steel & Power Pvt. Ltd.	Pallavi Pratap	Nishtha Sachdeva
3.	Comp. App. (AT) (Ins) No. 1117 of 2022 (PH)	Asst. Commissioner of Income Tax Circle 1 (2)-1 Vs. Divyesh Desai Liquidator for Precision Fasteners Ltd.	Easha Kadian	Udit Naresh Vaibhav Kulkarni Himanshu Aggarwal
4.	Comp. App. (AT) No. 193 of 2023 & I.A. No. 4751, 4752, 4753 of 2023 (PH)	K Pandeya & Co. & Anr. Vs. National Financial Reporting Authority (NFRA)	Rohan Batra	Zoheb Hossain Vivek Gurnani Farheen Penwale

By order of Hon'ble Chairperson
-Sd/-
Registrar